

11

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ROITAN RATASEKARAN	Counsel for Respondent	RWR
2.	N. SIVABALAN For Petitioner	Counsel for Applicant	N. Sivalan

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed an application for restoring the petition since it was dismissed in default vide order passed by this Tribunal on 31.07.2017. Counsel for respondent filed counter. Time extended at request for submitting arguments. Put up on 15.09.2017 at 10.30 A.M.

Sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)